

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD**

TENDER NOTIFICATION

ROC No.136/2025 – STY.,

Sealed quotations are invited for supply of “**325 PAIRS OF BATA BRAND MALE FORMAL BLACK SHOES** of Article No.821-6088 (with lace), Article No.851-6289 (without lace) and **230 PAIRS OF BATA BRAND FEMALE CANVAS BLACK SHOES** of Article No.559-6349, medically designed with extra cushion of **SILICON INSOLE** as per the sample available with the Registry and **650 PAIRS OF SOCKS (COTTON - Ankle Cut)**”, on credit basis.

The intending bidders may submit their sealed quotations by mentioning the basic price and GST or any other tax separately, along with samples to the undersigned superscribing “Quotations for supply of **BATA BRAND SHOES for male and female employees which are MEDICALLY DESIGNED with extra cushion of SILICON INSOLE AND SOCKS (COTTON - Ankle Cut)**” during the office hours, between 10.30 a.m. to 5.00 p.m. on or before 15.11 .2025.

The intending bidder can also inspect the silicon insole sample available with the stationery section of the High Court.

The successful bidder is required to supply the required quantity of shoes and socks in various sizes and for that purpose the supplier has to depute their representative to Stationery Section and take instructions from the Section Officer with regard to sizes, with lace/without lace etc., and should follow the same while executing the purchase order.

The **REGISTRY** reserves the right to accept or reject any or all the quotations without assigning any reason.

HYDERABAD,
DT: 28-10-2025


REGISTRAR (O.S.D)